72

Name of canalised bulk drug/raw-material	Date of recommendation	Name of company n		Quantity (Kg.)
	19-7-77	Champharma Chemicals & Pharmaceuticals Products		575
	,,	Intrachem		575
	,,	Reveria Pharmacham .		575
	,,	Guffc Pvt. Ltd		575
	**	Suchem Labs		575
	,,	Vichem Labs		575
	,,	Bacichem India Ltd		575
	,,	Biomex Remedies		575
	",	Orion Chemicals		575
	,,	Avron Pharmaceuticals		575
	19-8-77	J. K. Pharmaceuticals		250
•	5-9-78	Pharmasynth Chemicals .		(1977-78 only) 1047
	27-8-77	Premier Pharmachem .	•	250
,				(1977-78 only)
	8-9-77	Poly drug Laboratories		575
	,,	Imphachem Industries		575
	•	Santosh Pharmaceuticals		57 5
Ann Maring	28-9-77	Sunchem Laboratories .	•	²⁵⁰ (1977-78 only)
*,	20-1-78	Canberra Chemicals .		Do.

(b) and (c). Import Policy 1978-79, vide Appendix 9 thereof, requires the Ministry of PC&F to lay down the connected policy in respect of import. price and distribution of bulk drugs figuring in the said Appendix. It is presumed that the reference to releases Ampicillin and its salts is to the recommendation made by this Ministry during the year 1978-79, in respect of only M/s. Cadila Labs. The releases of Ampicillin Anhydrous in favour of this unit have been recommended on the basis of their entitlement as per provisional capacities indicated in their industrial licence in respect of formulations.

Manufacture of bulk drugs by M/s. Organon

1430. SHRIMATI JAMUNA DEVI: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is a fact that M/s. Organon declared the prices of various bulk drugs manufactured by them in 1970 from basic stages;
- (b) whether Government are aware that the company, instead of manufacturing some of these drugs, imported the same;

- (c) if so, what are the names, quantity and value of such bulk drugs imported by the company since the grant of industrial licence; and
- (d) what action has been taken by Government against the company for this violation of the terms of the in distrial licence?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) M/s. Organon (I) Ltd. in their letters of 11th June, 1970 and 12th June, 1970 reported the prices of the bulk drugs manufactured by them without specifying whether the prices so reported are for production from the basic stage or not.

(b) and (c) Imports have been allowed in favour of M/s. Organon (I) Ltd. by the DGTD during the year 1973-74 and 1974-75 after due scrutiny of the conditions of their licence, as amended. From the year 1975-76 imports have been allowed by the CCI&E under automatic import licensing policy. M/s. Organon (I) Ltd., have reported ad hoc imports of the following bulk drugs during the year 1975 as follows in the context of a shut-down of their Bulk Drug plant due to explosion:—

(Rs. in lakhs)

Allylestrenol . 9650 gms. 4.23 c.i.f.

Ethylestrenol . . 7500 gms. 3.31 c i f.

The Company have also reported imports against Actual User Licences of Lynestrenol as follows:—

(Rs. in lakhs)

1975 . . . 6·16 gms. 1·37 cif 1976 . . . 36·5 gms. 0·81 cif

1977 . . . 15095 gms. 5.19 cif

The company have reported that they are not importing any other bulk drug.

(d) The question whether any violation of the conditions of the industrial licences is involved or not is being examined.

Grant of licence for the manufacture of liquor

- 1431. SHRI KAMESHWAR SINGH; Will the Minister of PETROLEUM, CHEMICALS AND FERTILISERS be pleased to state:
- (a) the number of distilleries at present engaged in the manufacture of liquor in the country and the annual installed capacity of each distillery;
- (b) the number of distilleries which have been issued industrial licences for the manufacture of liquor and the annual licenced capacity of each distillery;
- (c) the annual production of liquor in each distillery during each of the years 1976, 1977 and 1978; and
- (d) the names of the distilleries whose applications for the grant of industrial licences for production of inquor are under consideration of the Central Government and the reasons for the delay in finalisation of these cases?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

- (d) Applications of the following Companies for grant of Carry-on-Business Industrial licence for the manufacture of potable liquors are at various stages of consideration of the Government:
 - 1. M/s. Khoday Industries Pvt. Ltd., (Two applications) Bangalore.
 - 2. M/s. Khoday Distilleries Pvt. Ltd., Bangalore.
 - 3. M/s. Krishna Gyanoday Sugar Mills Ltd., Patna
 - 4. M/s. Haryana Distilleries (Prop. Modi Spinning and Weaving Mills Limited).
 - 5. M/s. Carew and Company Ltd., Calcutta (Asansol Unit).